## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 112/17, in CP(IB)No. 15/BB/ 2017	-	For hearing	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
H-1V-VASUDEVAN	Coct Rp.	/ (Ax.	
9845206822.			

NITU PODDAR 9830406084

office of the Roselwion Professional Notu Posta.

## ORDER

Matter is listed today on the memo filed by Resolution Professional. Counsel for R.P is present. He is directed to file one more set of papers and all the papers are to be signed by the R.P. Counsel requested time to file the same. List it on 26/02/2018.

Member (T)

Member (J)